

carriage of foodgrains during 1951-52 on Government account;

(b) the total amount paid to the shipping companies for the same during 1951-52; and

(c) the names of the shipping companies who brought the food grains and the amount paid to each?

The Minister of Food and Agriculture (Shri Kidwai): (a) Foodgrains are delivered to the recipient administrations at the port of landing from where these are despatched to destinations on recipient Governments' account, who pay railway freight. Information about the railway freight paid during the year 1951-52 is not therefore, available with the Ministry of Food and Agriculture.

(b) Complete accounts of payment made have not yet been received but on the basis of best data available, the sea freight payable on foodgrains imported during 1951-52 works out to about Rs. 50.8 crores.

(c) A statement is placed on the Table of the House showing the sea freight paid to each Indian Shipping Company in respect of foodgrains imported in 1951-52. [See Appendix VII, annexure No. 2.]

Information about sea freight paid to each foreign company is not readily available and its compilation will involve heavy clerical labour.

OIL SEEDS

*1368. **Shri R. N. Singh:** Will the Minister of Food and Agriculture be pleased to state the total amount of various kinds of oil seeds exported from India during the years 1951 and 1952?

The Minister of Food and Agriculture (Shri Kidwai): Exports of oil-seeds amounted to 192,000 tons and 62,000 tons during 1950-51 and 1951-52 (April-February) respectively.

SUGAR-CANE CULTIVATION

*1369. **Shri B. N. Roy:** Will the Minister of Food and Agriculture be pleased to state:

(a) the acreage of sugar-cane cultivation (State-wise) in 1951-52;

(b) the quantity (in maunds) of sugar-cane crushed in factories in 1951-52 (State-wise); and

(c) whether it is a fact that reduction in price of sugar and sugar-cane has been proposed by the Government of India?

The Minister of Food and Agriculture (Shri Kidwai): (a) Attention is

invited to the statement laid on the Table of the House in reply to Unstarred Question No. 248 on 23-6-1952.

(b) A statement containing the available information is laid on the Table of the House.

(c) Attention is invited to the reply given to parts (a) and (b) of Starred Question No. 6 on 28-5-52.

STATEMENT

Showing the Quantity of Sugarcane Crushed in Sugar Factories (State-wise) during 1951-52 Season (Estimated)

(Figures in lakh maunds)

(1) U.P.	2420.6
(2) Bihar	599.0
(3) West Bengal	17.9
(4) Punjab	50.9
(5) Orissa	7.8
(6) Madras	275.2
(7) Rajasthan	31.3
(8) Travancore	18.4
(9) Bombay	355.1
(10) Bhopal	9.6
(11) Mysore	56.7
(12) Pepsu	86.6
(13) Hyderabad	107.6
(14) Madhya Bharat	49.8
(15) Ajmer	3.4
TOTAL	4089.9

RETRENCHMENT OF STATE EMPLOYEES OF MANIPUR

*1370. **Shri L. J. Singh:** Will the Minister of States be pleased to state:

(a) how many officials and class IV servants of the Manipur State Government were retrenched during the re-arrangement of the offices at the time of integration of the Manipur State with the Union of India;

(b) how many of them have been given appointments since then; and

(c) what the criteria were under which the retrenchment was given effect to?

The Minister of Home Affairs and States (Dr. Katju): (a) Officials 72.

Class IV servants 246.

(b) The required information has been called for and will be placed on the Table of the House when it becomes available.

(c) The following criteria were adopted for purposes of retrenchment of the employees:

(i) firstly, unsuitable persons, who, with leave due to them, would be en-

titled to full or fair pension were pensioned off,

(ii) secondly, in connection with the reorganisation of each department senior and more efficient persons were retained and junior and inefficient or otherwise unsuitable persons were retrenched.

MASULIPATAM-PULIGADDA RAILWAY LINE

*1371. **Shri Buchhikotaiah:** Will the Minister of Railways be pleased to state whether there is any proposal to construct a new Railway line from Masulipatam Station to Puligadda?

The Minister of Railways and Transport (Shri L. B. Shastri): The reply is in the negative.

BONE-MEAL FACTORIES

*1372. **Shri M. Islamuddin:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of bone-meal factories in India and their location;

(b) the extent of production;

(c) the extent of supply by bone-millers to each State; and

(d) whether there is any restriction on its price and distribution?

The Minister of Food and Agriculture (Shri Kidwai): (a) Fifty-two. A statement furnishing the names and location of factories is placed on the Table of the House. [See Appendix VII, annexure No. 3.]

(b) 35,000 tons annually.

(c) The information was called for from all the bone-millers. Replies from only thirteen bone-mills have so far been received and are shown in the statement placed on the Table of the House. [See Appendix VII, annexure No. 4.] Replies from the remaining factories are awaited.

(d) There is no statutory control on the price and distribution of bonemeal. There is, however, an effective gentleman's agreement with the bone-millers who supply bone-meal to the State Governments at Rs. 190 per ton in respect of port factories and a little higher price in case of factories located in the interior.

THIRD CLASS COMPARTMENTS

*1373. **Shri M. Islamuddin:** Will the Minister of Railways be pleased to state:

(a) whether fans have been provided in all class III carriages of North-Eastern Railway;

(b) If so, on the whole of the railway or in a Section only; and

(c) if on a Section only, what action, if any, Government propose to take to provide fans in class III carriages on the remaining section of the said Railway?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) About 1,400 fans have been fitted in III class coaches of the North Eastern Railway.

(b) All coaches have not been fitted. It is not proposed to fit fans in coaches due scrapping shortly.

(c) Fans are fitted when the carriages are given major repairs in the workshops. 186 New III class coaches fitted with fans have been allotted to the North Eastern Railway. These coaches are expected during the current financial year.

TELEGRAPH AND TELEPHONE DEPARTMENT OF TRAVANCORE-COCHIN STATE

*1374. **Shri Achuthan:** Will the Minister of Communications be pleased to state:

(a) when the departments of Telegraph and Telephones of Travancore-Cochin State were taken over by the Central Government and what amount was paid to the state; and

(b) the annual income in 1951 from that region in those departments?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) There was no separate telegraph system in the State. There was a separate telephone system in the Travancore portion only; it was taken over on the 1st April, 1950. In accordance with the Federal Financial Integration no compensation was paid to the State for the transfer.

(b) The estimated income for the official year ending 31st March, 1951, was about Rs. 13.60 lakhs of rupees. For the subsequent period, information is not available as separate accounts are not maintained for different regions.

FUEL ENQUIRY COMMITTEE

*1375. **Shri Vittal Rao:** Will the Minister of Railways be pleased to state:

(a) whether the Railway Fuel Enquiry Committee has completed its work and submitted its report; and

(b) if in the answer to part (a) above be in the negative, whether an interim report is being called for?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) No.

(b) The Committee has already submitted an interim report.